

<i>Sl.No.</i>	<i>Name of the Defence aerodrome</i>	<i>State in which located</i>
22.	Pune	Andaman & Nicobar
23.	Silchar	Island
24.	Srinagar	Maharashtra
25.	Tezpur	Assam
26.	Tezu	Arunachal Pradesh
27.	Vishakhapatnam	Andhra Pradesh
28.	Ziro	Arunachal Pradesh

Area Development Programme

8466. SHRI S.M. LALJANI BASHA: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank and ADB have suggested that States be fully involved in the preparation of Area Development Programmes;

(b) if so, the details of the conditions laid down by the World Bank for financing Area Development Programmes; and

(c) the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). No, Sir. However during the course of aid negotiations with World Bank and ADB there are exchange of views. The policy making is the sovereign right of the Government and there can be no question of the World Bank or any external agency directing/asking the Government to accept its suggestions. As per Government policy, states are fully involved in the preparation of projects/programmes. The Government has always ensured that our national interest is safeguarded and various elements of the loan package from the World Bank and ADB are in conformity with our priorities and policies.

Assistance to Tobacco Growers

8467. DR K.D. JESWANI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have any proposal spon-

sored by Tobacco Board for assisting tobacco growers in Gujarat through specific fiscal measures; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) (a) No, Sir.

(b) Does not arise.

MPEDA

8468. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMERCE be pleased to state:

(a) whether complaints about the negligent functioning of MPEDA towards shrimp Farming industry have been received;

(b) if so, the details thereof;

(c) whether the Government have set up any committee to look into the functioning of MPEDA;

(d) if so, the details thereof; and

(e) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) Government regularly reviews the functioning of MPEDA.

Bomb in Air India Plane

8469. SHRIMATI DIL KUMARI BHANDARI:
SHRI RAMASHRAY PRASAD SINGH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a bomb scare was reported in an Air India plane on its way from Delhi to Dubai on April 13, 1995;

(b) if so, the details thereof;